

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**LOK SABHA**  
**UN-STARRED QUESTION NO- 207**  
ANSWERED ON-19/07/2021

**GST COMPENSATION**

207: DR. G. RANJITH REDDY:  
:SHRI JAYADEV GALLA:  
:SHRI K. MURALEEDHARAN:  
:SHRI A. RAJA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the amount of GST Compensation dues pending to various States for the financial years 2020-21 and 2021-22, State-wise including Telangana and Andhra Pradesh;
- (b) whether the Government has paid all the dues to the States during the said period and if so, the details thereof, State-wise and if not, the reasons therefor along with the details of alternative mechanism worked out in this regard and the time by which the dues would be paid;
- (c) whether various States including Tamil Nadu have requested for generous fiscal support in view of medical healthcare expenses and if so, the details thereof along with the response of the Government in this regard;
- (d) whether there are any plans to provide additional GST compensation to the States which have suffered huge economic loss due to Covid-19 pandemic and if so, the details thereof and if not, the reasons therefor; and
- (e) the details of GST Collections received by the Government since March 2020, month-wise?

**ANSWER**

MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) to (d): The GST compensation cess levied under Section 8 of the GST (Compensation to States) Act, 2017 is transferred into a non-lapsable Fund known as GST Compensation Fund which forms part of the Public Account of India as provided in Section 10(1) of the act. The States are being compensated for any loss of revenue arising on account of implementation of GST for five years out of the Compensation Fund as per Section 10(2) of the said Act. GST compensation for financial years 2017-18, 2018-19 and 2019-20 has already been paid to the states. The economic impact of the pandemic has led to higher compensation requirement due to lower GST collection and at the same time lower collection of GST compensation cess. GST compensation of Rs. 91,000 crore has been released to all States/ UTs to partly meet the compensation payable for the period April'20 to March'21 as the amount in GST Compensation Fund was not adequate to meet the full compensation requirement. Details of GST compensation yet to be released to each State is as per Annexure.

Few States have requested for payment of GST Compensation to States on account of loss of revenue due to implementation of GST as per GST (Compensation to States) Act, 2017 and in addition the general request from the States are like revision of FRBM limit, additional fund for procurement of medical equipment and increasing the devolution grant etc. Central Government has considered various such requests and is committed to provide all possible assistance to States.

The issue of GST Compensation to States has been deliberated in the 41st and 42nd GST Council meetings. Accordingly, FY 20-21, Centre had borrowed Rs. 1.1 lakh crore under a special window and passed on to the States as back-to-back loan to help the States meet the resource gap due to short-release of compensation on account of inadequate balance in the Compensation Fund. Subsequent to deliberations in the 43rd GST Council meeting, it has been decided that the Centre is borrowing Rs. 1.59 lakh crores from the market through special window in current FY and passing it on to the States/ UTs as a back to back loan in appropriate tranches as was done in last year. As per this decision Rs. 75000 crore has been released to States/ UTs on 15.07.2021. In addition, depending on the amount available in the Compensation Fund, Centre has also been releasing the regular GST compensation to States to make up for GST revenue shortfall.

(e): The details of gross GST collection (SGST+CGST+IGST+GST Compensation Cess) pre-settlement since March 2020, month-wise, are as under:

Month	Gross GST Collection (in Rs. Crores)		
	2019-20	2020-21	2021-22
April		32172	139708
May		62151	102709
June		90918	92849
July		87422	
August		86449	
September		95480	
October		105155	
November		104963	
December		115174	
January		119875	
February		113143	
March	97590	123902	

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## Provisional GST compensation yet to be released to States/ UTs

(Rs. in crore)

S.No	Name of State/UT	Pending GST compensation for period April'20-March'21	Pending GST compensation for period April-May, 21
(1)	(2)	(3)	(4)
1	Andhra Pradesh	2493	1559
2	Arunachal Pradesh	0	0
3	Assam	1017	606
4	Bihar	1538	1801
5	Chhattisgarh	1231	1547
6	Delhi	5190	2823
7	Goa	734	411
8	Gujarat	6583	3603
9	Haryana	2328	2130
10	Himachal Pradesh	680	714
11	J & K	757	829
12	Jharkhand	1241	969
13	Karnataka	7202	5500
14	Kerala	3046	2812
15	Madhya Pradesh	2437	2468
16	Maharashtra	15138	7995
17	Manipur	0	0
18	Meghalaya	140	79
19	Mizoram	0	0
20	Nagaland	0	0
21	Odisha	1389	1349
22	Puducherry	274	288
23	Punjab	3752	3124
24	Rajasthan	2981	2361
25	Sikkim	30	0
26	Tamil Nadu	6155	3574
27	Telangana	2515	1558
28	Tripura	93	88
29	Uttar Pradesh	7109	4048
30	Uttarakhand	1215	951
31	West Bengal	3911	2157
	<b>Total</b>	<b>81179</b>	<b>55345</b>